PROVISIONAL CALENDAR OF SITTINGS FOR THE TWO HUNDRED AND THIRTY EIGHTH SESSION OF RAJYA SABHA
FROM 23.02.2016 TO 13.05.2016.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the 238th Session of the Rajya Sabha:

**FEBRUARY – 2016**

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# President’s Address to both Houses at 11.00 A.M. (Laying the Address on the Table at a separate sitting)
## No Question Hour.

**MARCH – 2016**

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* No sitting – Maha Shivratri

[In order to enable the Departmentally Related Standing Committees to consider the Demands for Grants of Ministries/Departments and prepare the reports, the House will adjourn on Wednesday, the 16th March, 2016 to meet again on Monday, the 25th April, 2016]

**APRIL – 2016**

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**MAY – 2016**

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Tuesday, the 1st March, 2016;
Tuesday, the 8th March, 2016;
Tuesday, the 15th March, 2016;
Tuesday, the 26th April, 2016;
Tuesday, the 3rd May, 2016; and
Tuesday, the 10th May, 2016.

PRIVATE MEMBERS’ BUSINESS

Friday, the 26th February, 2016;
Friday, the 11th March, 2016; and
Friday, the 6th May, 2016.

RESOLUTIONS

Friday, the 4th March, 2016;
Friday, the 29th April, 2016; and
Friday, the 13th May, 2016.

All Officers/Sections in the Ministry of Corporate Affairs
SFIO/CLB/IICA/CCI, Comp. Appellate Tribunal, New Delhi.
All RDs/ROCs/OLs

Copy to:
1) PS to Minister of Corporate Affairs (MCA)
2) PSO/PPS to Secretary
3) PPS to AS
4) PS to DGCoA
5) PS to JS & FA
6) PPS to JS (AC)
7) PS to JS (M)
8) PS to JS (B)
9) PS to JS (K)
10) PS to EA/PS to Advisor (Cost)/PS to DII (NS)/PS to DII (AS)

Copy also forwarded to:-
e- Governance Cell to place it on MCA website.